

- (ii) Providing suggestions for alternatives to be placed in the textbooks so that the material can be immediately made available to the learners concerned.

The NCERT received the report of the Committee on 27.06.2012. The Committee had recommended some changes in four textbooks namely, “Democratic Politics I-Class IX”, “Democratic Politics II- Class X”, “Indian Constitution at work-Class XI” and “Politics in India since Independence—Class XII”. In addition, the Committee had also made certain general recommendations to be considered at the time the books were reviewed. The National Monitoring Committee (NMC) constituted to oversee the syllabi and textbooks developed by the NCERT in its meeting held on 17.07.2012 discussed the Thorat Committee Report, and recommended changes in the textbooks of Political Science. The NMC also decided that the concerned Textbook Development Committee (TDC) would work with the NCERT to suggest changes. The TDC in its meetings during 30th July to 1st August, 2012 recommended necessary changes including the deletion of six cartoons in the Political Science textbooks. The NCERT has accordingly, carried out the necessary changes.

Building of Kendriya Vidyalaya at Mahoba

†1760. SHRI BRIJLAL KHABRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Kendriya Vidyalaya at Mahoba in Uttar Pradesh is being run even today in a rented/leased building;
- (b) if so, the details thereof; and
- (c) by when the Kendriya Vidyalaya Sangathan would get its own school building constructed there?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) At present, the Kendriya

†Original notice of the question was received in Hindi

Vidyalaya (KV) at Mahoba in the State of Uttar Pradesh is functioning in a temporary building provided by the District Administration. The rent of this building is being paid by the State Government.

(c) The sponsoring authority *i.e.* District Administration, Mahoba (Uttar Pradesh), so far has not transferred the title of land to the Kendriya Vidyalaya Sangathan (KVS) for the construction of a permanent building. The construction of the school buildings is a continuous process, which depends on the transfer of the title of a suitable plot of land by the sponsoring agency in favour of KVS as well as on the availability of funds.

Medium of instruction in Kendriya Vidyalayas

1761. SHRIMATI RAJANI PATIL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether, as per the policy of Government, each Kendriya Vidyalaya in the country is required to be provided with teachers to impart education in the State's regional language;

(b) whether all the KVs in Maharashtra have since been covered under this facility; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) Yes, Sir. The medium of education in the Kendriya Vidyalayas (KVs) is bilingual (Hindi and English). However, as per Article 112 of the Education Code of the Kendriya Vidyalaya Sangathan (KVS), there is a provision for the teaching of a State's regional language in the KVs as follows:

“Additional arrangement for teaching of the regional language/mother tongue shall be made, provided 20 or more students are willing to opt for the same. For this, part-time contractual teachers shall be appointed after obtaining sanction of the Deputy Commissioner, KVS of the State/region concerned.”